

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 56(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY: **M/s. Affordable Exports**
Vs.
M/s. Apparel Export Promotions Council & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1)	Pooja Dhar (Advocate) (R-2-29,31,33)	Advocate	
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2)	Gourajeev S. Narwan (Advocate) For Siddhartha (Adv) (R-1, 30, 32, 34)		
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3)	Anil Panwar R-36 & 39 with Ravi Kumar Singh P-36 & 39		
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(4)	Gopal Singh (Adv) For R-38		
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(5)	{ Adv. Vinit Tishram Adv. Apoor Chopra } ⇒ Advocate for Petitioners		
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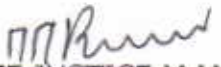


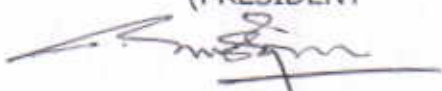
P.T.O.

Order

A letter for adjournment has been circulated yesterday on the ground the arguing counsel Mr. Siddartha is down with Viral fever.

Accordingly, the hearing is deferred to 22.9.2016


CHIEF JUSTICE M.M. KUMAR)
(PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

23rd August, 2016
(P.K. Sud)